

IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA 'A' BENCH, KOLKATA

(Before Sri J. Sudhakar Reddy, Hon'ble Accountant Member & Sri Aby T. Varkey, Hon'ble Judicial Member)

**CORRIGENDUM**

*In r/o ITA No. 2634/Kol/2019*

Assessment Year: 2013-14

*Hillman Hosiery Mills Pvt. Ltd.....Appellant*  
*26/1G, P K Tagore Street*  
*Jorabagan*  
*Kolkata - 700 006*  
*[PAN : AABCH 4530 Q]*

*Vs.*

*Deputy Commissioner of Income Tax, Circle-11(1), Kolkata.....Respondent*

Date of order : January 29<sup>th</sup>, 2021

**C O R R I G E N D U M**

**Per J. Sudhakar Reddy, AM :-**

The assessee has filed an application dt. 21/01/2021, wherein in the case title, the Bench has been mentioned as 'B'. This is a typographical error and we rectify the same. The same shall henceforth be read as 'A' Bench.

2. Ordered accordingly.

***Kolkata, the 29<sup>th</sup> day of January, 2021.***

***Sd/-***

**[Aby T. Varkey]**  
Judicial Member

Dated : 29.01.2021  
{SC SPS}

*Copy of the order forwarded to:*

1. ***Hillman Hosiery Mills Pvt. Ltd***  
***26/1G, P K Tagore Street***  
***Jorabagan***  
***Kolkata - 700 006***

2. ***Deputy Commissioner of Income Tax, Circle-11(1), Kolkata***

3. CIT(A)-  
4. CIT- ,  
5. CIT(DR), Kolkata Benches, Kolkata.

***Sd/-***

**[J. Sudhakar Reddy]**  
Accountant Member

True copy  
By order

Assistant Registrar  
ITAT, Kolkata Benches